

F. No. J-11017/3/2024-Judicial (2)
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)


Shastri Bhawan, New Delhi,
Dated the 7th February, 2024

ORDER

The President is pleased to extend the terms of the panel counsel whose names are occurring in this Department's Order No. J-11017/1/2021-Judicial dated 06.04.2021 for conducting litigations of Army, Navy and Air Force before the Armed forces Tribunal, Reginal Bench Chandigarh, 'until further orders'.

2. The engagement and professional fee of the aforesaid counsels will be governed by the terms and conditions contained in this Department's O.M. No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs specially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions on panel counsel. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


7.2.24

(Sunita Anand)

Joint Secretary & Legal Adviser

Copy (through email) to:-

1. PS to Hon'ble MoS (I/C)L&J.
2. PSO to Law Secretary / Additional Secretaries in the main secretariat of Department of Legal
3. Affairs.
4. Shri Satya Pal Jain, Addl SGI, Punjab & Haryana High Court, Chandigarh.
5. Shri Jagot Singh Lalli, Deputy SGI, Punjab & Haryana High Court, Chandigarh.
6. Shri Balram Sharma, Deputy SGI, High Court of Himachal Pradesh, Shimla.
7. To upload on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under the link 'Orders related to empanelment of Advocates for Union of India'.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Office/Spare copies.


07.02.2024

(Kumar Gaurva)
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